97

Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-252/77J.

- I. Reports (1974-75) and Audited Accounts of the Institute for Design of Electrical Measuring Instruments!, Bombay.
- II. Administrative Reports (1974-75) and(1975-76) ana Audite^ Account of the Central Instituted of Tool Design, Hyderabad

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA); Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following papers*—

- I. Fifth Annual Report ana Audit ed Accounts of the Institute for Design of Electrical Measuring In struments, Bombay, for the year 1974-75.
- II. Sixth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76. [Placed in Library. See No.—LT—247/77 for I and II]
- III. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design. Hyderabad, for the year 1974-75.
- IV. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1975-76. [Placed in Library. See No. LT-248/77 for III and IV]
- I. Reports (1974-75) ana (1975-76) ana **Audited Accounts of the Small Industry Extension Traingingi Institute, Hyderabaa ana Related Papers**

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table the following papers:-125 RS-4.

Audited I. Annual Report and Accounts of the Small Industry Ex tension Training Institute, Hydera bad, for the year 1974-75.

on the Table

- II. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hydera, bad, for the year 1975-76.
- III. Statement giving reasons for tihe delay in laying the paper mentioned at (i) to (vi), above. [Placed in Library. See No. LT—249177 for I to HI]
- I. The Copper (Prohibition of use in the Manufacture of Electrical Cables and wires) Amendment Order, 1976 and 1977

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of In-> dustriai evelopment), under sub-sec-tion (6) of section 3 of the Essential Commodities Act. 1955: —

- I. Notification S.O. No. 750(E), 23rd dated the November, 1976, Copper publishing the (Prohibition of Use in the Manufacture of Elec trical Cables and Wires) Amend ment Order, 1976.
- II. Notification S.O. No. dated ttie 31st January, 1977, pub lishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables Amendment and Wire) Order, 1977. [Placed Library. in See No. LT—162|77 for I and II].

Notifications of the Ministry of Finance (Department of Revenue ana Banking) ana **Related Papers**

SHRI H. M. PATEL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue j and Banking), together with a_n Explanatory Memorandum thereon:—